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(b) if so, the number of schemes approved for the State of Kerala during the last five years?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI R. DHANUSHKODI ATHITHAN) : (a) and (b) Central financial assistance is provided for development of stadia in the country under the Scheme of Grants for Creation of Sports Infrastructure. Five stadia were approved for the State of Kerala during the last five years.

There is, however, no separate Scheme for the development of rural stadia.

Haj Pilgrimage

3352. SHRI SUSHIL CHANDRA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the number of Haj pilgrims during the last three years;

(b) whether all the Haj pilgrims travel by air or there are still some pilgrims who travel by ships;

(c) the number of Haj pilgrims for the next pilgrimage, State-wise;

(d) the average expenses of travel by air and sea, separately;

(e) whether expenses on Haj Travel is fully borne by pilgrims; and

(f) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) The number of pilgrims who performed Haj under the arrangements made by the Central Haj Committee stood at 25,685 for 1994, 30,505 for 1995 and 50,346 for 1996.

(b) All pilgrims from India going for Haj now travel by air.

(c) The State-wise number of Haj pilgrims whose applications were accepted for the next Haj pilgrimage under the auspices of Central Haj Committee is as follows :

1. Andhra Pradesh	1728
2. Andaman and Nicobar	22
3. Assam	512
4. Bihar	924
5. Chandigarh	3
6. Dadra and Nagar Haveli	6
7. Daman and Diu	15
8. Delhi	1746
9. Goa	15

10.	Gujrat	5280
11.	Haryana	957
12.	Himachal Pradesh	7
13.	J and K	2849
14.	Karnataka	3002
15.	Kerala	4049
16.	Lakshadweep	89
17.	Madhya Pradesh	3198
18.	Maharashtra	8023
19.	Manipur	168
20.	Orissa	91
21.	Pondicherry	35
22.	Punjab	142
23.	Rajasthan	3447
24.	Tamil Nadu	2124
25.	Tripura	19
26.	Uttar Pradesh	13936
27.	West Bengal	1438

(d) to (f) Expenditure on Haj travel is partly met by Government subsidy. Average expenses of travel by air, after subsidy, were Rs. 12,000/- for the last pilgrimage. Facility for Haj travel from India by sea is not available. Hence, the average expenses of travel by sea is not available.

CGWB to Tubeweis

3353. SHRI SOUMYA RANJAN : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Central Government Ground Water Board has since worked out a scheme for installation of tubewells in the Eastern Region;

(b) if so, the details thereof; and

(c) the steps taken to implement the scheme?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) Yes, Sir.

(b) and (c) The Central Ground Water Board has formulated a Centrally Sponsored Scheme for investigation and development of ground water in Eastern States comprising the States of West Bengal, Bihar, Orissa, Eastern Uttar Pradesh and Eastern Madhya Pradesh. Under this Scheme, 16,125 shallow tubewells and 1100 medium tubewells are proposed to be constructed in these States at an estimated cost of Rs. 136.50 crore to be shared by the Central Government, State Government and beneficiaries in the ratio of 60:30:10. The Scheme is still at consultation stage.